

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 254 of 2013 &
I.A. No. 339 & 340 of 2013**

Dated : 17th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Dakshin Haryana Bijli Vitran Nigam Ltd. ... Appellant (s)

Versus

M/s Toshiba Corporation of India & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. G. Saikumar
Mr. Varun Pathak
Ms. Sowmya Sai Kumar**

**Counsel for the Respondent(s): Mr. Vishal Gupta
Mr. Avinash Menon for R.1**

ORDER

We have heard the learned counsel for the Appellant. He has also filed his written notes.

Post the matter for further hearing on **24.09.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js